

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No.411/2015 In  
O.A. No.2147/2015

New Delhi this the 7th day of March, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. P.K. BASU, MEMBER (A)**

Suman Kumar  
S/o Maha Shankar Sinha  
R/o M-4/377,  
Shalimar Garden Extn-I,  
Sahibabad,  
Ghaziabad, UP-2010. ....Petitioner

(By Advocate: Shri Ajesh Luthra)

Versus

1. Shri Sanjay Kothari  
Secretary,  
Union of India,  
Ministry of Personnel,  
Public Grievances & Pensions,  
Department of Personnel and Training,  
North Block, New Delhi-110001.
2. Shri Amitabh Kant  
Secretary, Ministry of Commerce & Industry,  
Department of Industrial Policy and Promotion,  
Udyog Bhawan, New Delhi.
3. Shri Atul Singh  
Director (Establishment),  
Department of Industrial Policy and Promotion,  
Udyog Bhawan,  
New Delhi.
4. Shri Lalit Kumar Sharma  
The Under Secretary (Establishment),  
Department of Industrial Policy and Promotion,  
Udyog Bhawan,  
New Delhi. .... Respondents

(By Advocate: Mr. Hanu Bhaskar and Dr. Ch. Shamsuddin Khan)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J):**

The learned counsel for the petitioner seeks leave of this Tribunal to withdraw the Contempt Petition. Accordingly, the Contempt Petition is closed. Notices are discharged.

**(P.K. BASU)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

cc.